

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 6114/2016

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

CHHOTE LAL

Respondent(s)

Date : 02-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamendra Mishra, AOR
Mr. Abhish Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has been served but no one has put in
appearance.

Statement of case has not been filed by the appellant.
Stipulated time has already expired.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
2.7.2018

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